MANIPUR GAZETTE

सत्यमेव जयते

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 138 Imphal, Monday, October 6 , 2025 (Asvina 14, 1947)

GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 1st October, 2025

No. L-MISC-503/5/2023-SEC-LAW: The Governor of Manipur is pleased to create the following 8 (eight) temporary posts for the Manipur Judicial Academy for period upto 28.02.2026 with the pay scale indicated as follows:

Sl. No.	Name of Post	No. of Post	Entry Pay pre-revised Pay Scale	Revised Pay
1.	Deputy Director	1	Rs. (15600-39100+GP 6000) Last pay minus pension	Level-12
2.	Private Secretary	1	Rs. 9300-34800 +GP 4800	Level-11
3.	Superintendent	1	Rs. 9300-34800 +GP 4400	Level-9
4.	Accountant	1	Rs. 5200-20200 +GP 2800	Level-6
5.	Cashier	1	Rs. 5200-20200 +GP 2800	Level-6
6.	UDC	2	Rs. 5200-20200 +GP 2400	Level-5
7.	Cook	1	Rs. 5200-20200 +GP 1900	Level-3
Total:		**8**		

2. The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

3. This issues with the approval of State Cabinet in its decision taken on 30/08/2024 and with the concurrence of FD(PIC) vide their U.O. No. 44/2025-2026/FD(PIC) dated 29/05/2025 and

DP vide their U.O. No. 8/2025-2026/DP dated 15/05/2025 and Governor in Council taken on 28.07.2025 with the concurrence of FD(PIC) vide their U.O. No. 85/2025-2026/FD(PIC) dated 19/08/2025 and DP vide their U.O. No. 39/2025-2026/DP dated 11/09/2025.

By order & in the name of Governor,

N. KEERTICHAND SINGH,
Secretary (Judicial),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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